STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2020 (AS ON 31.12.2020)

1.	Name of Officer (in full) CHEZHIYAN . K		3. Present post held Food Analyst		
2.	Service to which the officer belongs	CCS	4. Present Pay Pay level 10 (Rs. 56,100 - 1,77,500/-)		

(1) (2)			Servant	person(s) from whom acquired.	The state of the s	
	(3)	(4)	(5)	(6)	(7)	(8)
Nil Nil	Nil	Nil	Nil	Nil	Nil	Nil

Signature

Name

Chezhiyan. K

Designation

Food Analyst

Date 25.01.2021

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.

4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

5) AIS officers are requested to fill the form in duplicate.

6) All columns should be filled duly typed neatly.